

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-213
IB-1770(ND)/2019

IN THE MATTER OF:

M/s. Pioneer Formwork Pvt. Ltd.
Vs.
M/s. B.L. Kashyap and Sons Ltd.

....APPLICANT

....RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 26.02.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SMT SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Bhuvan Arora, Mr. Vijay Mishra, Mr. Rachit Ranjan,
Advocates
For the Respondent : Mr. Rakesh Kumar, Mr. Ankit Sharma, Advocates
For the Intervener :

ORDER

Counsel for both the sides are present. It appears that the parties are near settlement. However, about the interest portion there is some disputes, parties are directed to explore the possibilities of settlement. This is last and final opportunity for the same, failing which both the sides are directed to make final submissions.

List on 27.03.2020.



(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)